



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH - II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
34 WP(C)/2809/2024 B/O	MANAB JYOTI GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K DAS MR R KARIM MR D BARMAN MR A I TALUKDAR	SC, SSUHS SC, N M C SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
7)	MR. P SUNDI	22-05-2024	To	06-06-2024
8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024
11)	MS. D GHOSH	28-05-2024	To	04-06-2024
12)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
13)	MS. S SARMA	29-05-2024	To	15-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[THIS BENCH WILL RISE AT 1:00 P.M. AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF OF HIS LORDSHIP AND HONOURABLE MR. JUSTICE A.D. CHOUDHURY, IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

11 [WP\(C\)/2816/2024](#)
B/O

M/S DEHING PART-I FISHERY CO-OPERATIVE SOCIETY LIMITED,
DIBRUGARH

MR. S BANIK
MS F BEGUM

GA, ASSAM
SC, FISHERY

Versus

THE STATE OF ASSAM AND 4 ORS

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH - IV AND CONTEMPT MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	WP(C)/7421/2023 FIXED	MUKAND POLY PRODUCTS AND ANR Versus UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY (r-2 to 6) MR. K GOGOI R SARMAH (FOR INTERVENOR) MS M KAKOTY (FOR INTERVENOR) DY.S.G.I.
	WITH I.A.(Civil)/1519/2024 in WP(C)/7421/2023	RUNGTA IRRIGATION LTD (INTERVENOR) Versus MUKAND POLY PRODUCTS AND 7 ORS	R SARMAH R SARMAH MS M KAKOTY MS M KAKOTY	DR. ASHOK SARAF DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:50 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
7	CRL.A(j)/74/2022 3 Y 10 M 27 D :WITH LCR 4 FILES, P.B.-2, FIXED	SANTOSH TANTI Versus THE STATE OF ASSAM AND ANR.	MS. A DEVI	MS. P SAHA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH- V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
16 WP(C)/5858/2022 FIXED	NURMOHAMMAD HUMAYUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A MOBARAQUE MR. M K SHARMA	MR. N GOSWAMI, GA, ASSAM (R-3 & 4) MR. C K S BARUAH, CGC (R-5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI, SC, REVENUE DEPTT. (R-1 & 2)
17 WP(C)/5328/2023 B/O	ATIKUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM MR. M BISWAS (R3, R4) MR. A BARUAH (R3, R4) MR. J P MORE (R3, R4)

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH - I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

21	CRP(IO)/182/2023 WITH LCR, B/O	RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY
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HEARING

22	Arb.A./15/2014 WITH LCR, FIXED	M/S ECI ENGINEERING and CONSTRUCTION CO. LTD. Versus UNION OF INDIA and 4 ORS,	MS.A CHOUDHURY MR.A K SARKAR DR. B N GOGOI DR. B N GOGOI MS.M CHATTERJEE MS.N R RABHA MS.S BHARALI MS.M ACHARYYA MRS.U CHAKRABORTY SC, NF RLY
23	Arb.A./4/2023 FIXED	M/S JEWELLERY HUB AND 2 ORS. Versus SUMITRA DEVI KANOI AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MR Z MUKIT (r-1,2) MR Z MUKIT (r-1,2) MR. A SATTAR (R- 3.4.5) MR. A SATTAR (R- 3.4.5) MRS N. AGARWAL CHANDAK (r-1) MRS N. AGARWAL CHANDAK (r-1) S CHOUDHURY (R- 3.4.5) G IMTIAZR (R- 3.4.5)

STAY MATTERS

24	CRP(IO)/118/2024 B/O	SITA DEVI KANOI AND ANR Versus PAWAN AGARWALLA (KANOI) AND 6 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S C KEYAL (R-1,2,3)
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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
12	Bail Appln./383/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
13	Bail Appln./845/2024 WITH SCANNED COPY OF CASE RECORD, FIXED.	SADEK ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
14	Bail Appln./1107/2024 WITH SCANNED COPY OF CASE RECORD, FIXED	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 17

[THIS BENCH WILL SIT AT 10:15 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	WP(C)/1057/2022 FIXED	MD. SALAK UDDIN Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. B D DEKA, LEARNED COUNSEL AS AMICUS CURIAE MR G DEKA	GA, ASSAM SC, REVENUE
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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH -I

**OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
19	CRP(IO)/169/2023 FIXED	BHAVEN CH. SAIKIA Versus ARUP KASHYAP AND ANR.	MR. R ALI MR M KALITA MR. T G BARUAH	MR P K KALITA G BAISHYA MRS A SAIKIA MS. U SAUD
ORDERS				
20	I.A.(Civil)/640/2024 FIXED in RSA/130/2019	ENAMUL ALI @ INAMUL ALI Versus ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA ANDN 9 ORS	MR S ISLAM	MR V K BAROOAH MR. R K DEY
	WITH RSA/130/2019	ON THE DEATH OF BODIRUZAMAL @ BODIRUZZAMAN, HIS LEGAL HEIRS BAZIRON BEWA Versus ENAMUL ALI @ INAMUL ALI AND 3 ORS.	MR. K K DEY MR V K BAROOAH	GA, ASSAM MR. A U CHOUDHURY (r-1) MR S ISLAM (r-1) MD H R AHMED MD A ISLAM MS. M SIKDAR (r-1)
21	I.A.(Civil)/1477/2024 WITH LCR, FIXED in RSA/149/2023	MD HAJI ISMAIL ALI MAZUMDER, Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS.	MR M J QUADIR MR S S ISLAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR R I BHUYAN
	WITH RSA/149/2023	ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS. Versus MD HAJI ISMAIL ALI MAZUMDER	MR. N H MAZARBHUIYAN MS. R CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA MR. M H SAIKIA MR R I BHUYAN	MR M J QUADIR MR S S ISLAM A K HANNAN
22	I.A.(Civil)/1498/2024 WITH LCR, FIXED in RSA/148/2023	SAHAB UDDIN BARBHUIYA Versus ON THE DEATH OF AFTAB HUSSAIN MAZUMDER HIS LEGAL HEIRS RASHIDA KHATUN MAZUMDER AND ORS	MR M J QUADIR MR. A K HANNAN	MR. N H MAZARBHUIYAN

WITH
[RSA/148/2023](#)

ON THE DEATH OF AFTAB HUSSAIN
MAZUMDER HIS LEGAL HEIRS RASHIDA
KHATUN MAZUMDER AND ORS.

Versus
SAHAB UDDIN BARBHUIYA

MR. N H MAZARBHUIYAN
MS. R CHOUDHURY
MS. L WAJEEDA
MR. M H SAIKIA
MR R I BHUYAN

MR M J QUADIR
MR. A K HANNAN

HEARING

23 [RSA/131/2012](#)
WITH LCR, FIXED

HANIF UDDIN and 6 ORS
Versus
KAMARUDDIN and ORS

MS.D J BORAH
MD.M H RAJBARBHUIYAN
MR.R DEV
MR.W RAHMAN

GA, ASSAM
MR.N DHAR
MR.S CHAKRABORTY
MR .B MALAKAR
MR. T U LASKAR
SR. GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,30th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

44	Crl.Rev.P./465/2022 MAHIM ALI Versus THE STATE OF ASSAM AND ANR	MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. A MOBARAQUE (r-2) S A AKIB (r-2) PP, ASSAM
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ADMISSION

45	Crl.Rev.P./155/2022 WITH LCR TWO FILES (SCANNED). B/O KABIR AHMED Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	MR. D DEKA (r-2) MR S A SIKDER (R-2) MR. T SK (R-2) PP, ASSAM MR. M R ISLAM (R-2)
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WITH

[I.A.\(Crl.\)/483/2023](#)
in Crl.Rev.P./155/2022

SALEHA BEGUM
Versus
THE STATE OF ASSAM AND ANR

MR S A SIKDER
MR. T SK

MR J ISLAM
PP, ASSAM

46	Crl.Pet./717/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED HAZARAT ALI Versus THE STATE OF ASSAM AND ANR	K U AHMED MS P SARMA MS N HASSAN	MR. M HOSSAIN (R-2) PP, ASSAM
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ORDERS

47	Crl.Pet./1049/2023 WITH LCR 3 FILES(SCANNED COPY), B/O MAHESH BHAGAT Versus SURAJ CHETIA AND 3 ORS	MR P KATAKI MR. A ROY MRS R BEGUM MS N KASHYAP	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. T ISLAM	20-05-2024	To	30-05-2024
5)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
6)	MR S C PANDIT	22-05-2024	To	30-05-2024
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8)	MS. N M DEKA	24-05-2024	To	28-06-2024
9)	MR. A THAKUR	24-05-2024	To	06-06-2024
10)	MS. B M CHETRI	28-05-2024	To	04-06-2024

11)	MS. D GHOSH	28-05-2024	To	04-06-2024
12)	MS. R D MOZUMDAR	28-05-2024	To	31-05-2024
13)	MS. S SARMA	29-05-2024	To	15-06-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 19

[CIVIL BENCH - II & MAC APPEAL MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
23	MACApp./890/2018 WITH LCR, B/O	SMTI BHABANI BORO and 2 ORS Versus M/S NATIONAL INSURANCE COMPANY LIMITED and 2 ORS	MR. P HAZARIKA MR. P HAZARIKA MR A BARMAN MR. T K MISRA MR D SAIKIA	MRS. S ROY (R1)
24	I.A.(Civil)/1143/2024 in MACApp./317/2016 (D/O), B/O in MACApp./317/2016	SMT BONDITA DUTTA BORDOLOI and 2 ORS Versus UNITED INDIA INSURANCE CO. LTD and ANR.	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION
AND HEARING MATTERS**

**THIS BENCH WILL RISE AT 1:00 P.M. AND WILL
SIT AGAIN AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE MR. JUSTICE M. ZOTHANKHUMA
AND HIS LORDSHIP, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
41	Bail Appln./1554/2024 B/O	NAZRUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING (BA)				
42	Bail Appln./580/2024 WITH SCANNED COPY OF CASE RECORD. FIXED.	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
BAIL HEARING				
43	AB/1227/2024 FIXED.	JAHIJAL HOQUE @ JAHIJUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
QUASHMENT				
44	Crl.Pet./487/2024 FIXED	ABDUL MANNAN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
45	WITH Crl.Pet./445/2024	ABDUL MANNAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
46	Crl.Pet./497/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJIV RAI AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR M RAHMAN S AHMED	PP, ASSAM

HEARING

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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13)	MS. S SARMA	29-05-2024	To	15-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
36	Crl.Rev.P./545/2023 WITH LCR 2 FILES, B/O	ADITYA MEDHI Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
BAIL HEARING				
37	AB/1225/2024 FIXED	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
ORDERS				
38	Crl.Pet./152/2024 B/O	V MUTHUKRISHNAN Versus THE STATE OF ASSAM AND ANR	MR. R BARUAH	PP, ASSAM
39	Crl.Pet./480/2024 FIXED	ASHAN SHARMA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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13)	MS. S SARMA	29-05-2024	To	15-06-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH AND MAC APPEAL MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
35 AB/1403/2024 B/O	JINIMA AKTARA @ MISS JINIMA AKHTARA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KARDAK ETE****COURT NO: 23****[CIVIL BENCH - III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
65	WP(C)/2662/2023 AT 10:15 AM	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA(R-1,2 AND 3)
	WITH I.A.(Civil)/2394/2023 in WP(C)/2662/2023	M/S NEW AGE PETCOKE PVT LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR N KALITA SC, NRL
66	WITH WP(C)/2273/2023	BRAHMAPUTRA CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (R-1,2,3) MR N KALITA SC, NRL
67	WITH WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (R-1,2 AND 3) MR N KALITA (R-1,2 AND 3)
	WITH I.A.(Civil)/2382/2023 in WP(C)/2699/2023	M/S UPPER ASSAM PETROCOKE PVT. LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
68	WITH WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	MR A KALITA (1,2 AND 3) MR N KALITA (1,2 AND 3)
	WITH I.A.(Civil)/2419/2023 in WP(C)/2702/2023	M/S INDIA CARBON LTD. Versus THE NUMALIGARH REFINERY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, NRL
69	WITH WP(C)/2919/2023	M/S GUWAHATI CARBON LIMITED Versus NUMALIGARH REFINERY LIMITED AND 3 ORS	MR. K N CHOUDHURY MS. M DEVI MR. M DAS MR. A DAS	MR A KALITA (1,2 AND 3) MR N KALITA(1,2 AND 3) SC, NRL

MOTION

70	WP(C)/2671/2024 FIXED	SAHJAHAN ALI @ SAHJEHAN ALI Versus THE STATE OF ASSAM AND 8 ORS ADMISSION	MR. P K MUNIR MR A RAHMAN MR. A. GAYAN	SC, APSC SC, TECHNICAL EDU. SC, PWD
71	WP(C)/367/2022 CAVT. NO.00322/022, PART-HEARD, FIXED	PRABIR CHANDRA KAKATI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC
72	WP(C)/1130/2022 WP(C) 2366/23 WP(C) 2573/22 (BOTH D/O), FIXED	EX NO. 173137K RFN/GD HARKA BAHADUR TAMANG AND 6 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MS. B SARMA ASSTT.S.G.I.
73	WITH WP(C)/2368/2022	EX NO. 380067 H HAV/CARPENTER PULIN CHANDRA NATH AND 4 ORS Versus UNION OF INDIA AND 4 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. P S BHATTACHARYYA (C.G.C., R1-R5) ASSTT.S.G.I.
74	WITH WP(C)/2573/2023	EX NO. F/411683M RFN/COOK SANJEEB KUMAR AND 9 ORS Versus UNION OF INDIA AND 6 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	MR. A K DUTTA (R-1 to 7) DY.S.G.I.
75	WITH WP(C)/4308/2023	EX NO. G/3300483K HAV/GD (GENERAL DUTY) RANJIT SINGH AND 5 ORS. Versus UNION OF INDIA AND 4 ORS.	MR B PATHAK MR V KUMAR	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

11	Bail Appln./1306/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	MD. SAIDUL ANSARI @ SADUL ANSARI Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 30/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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